

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/00670/2016

Date of Decision : July 25, 2019.

Coram: Dr. Bhagwan Sahai, Member (Administrative)
Ravinder Kaur, Member (Judicial)

Rakesh Chandra Sahu,
Working as : Dy. Station
Superintendent (Dy.S.S.) (Group "C") post,
under Station Superintendent,
Manmad Railway Station,
Bhusawal Division,
Central Railway, Manmad and
residing at: Row House No.4,
Gurubhakti, Hari Om Nagar,
Nasik Road, Nasik,
District: Nasik,
State of Maharashtra,
Pin Code 422 101. **Applicant**

(By Advocate Shri R.G. Walia)

Versus

1. Union of India, through the General Manager, Central Railway, Headquarters Office, CST, Mumbai - 400 001.
2. C.T.P.M. (Chief Transport Planning Manager), CTPM's Office at Headquarters Office, Central Railway, CSTM, Mumbai - 400 001.
3. Addl. Divn. Railway Manager (ADRM), Divisional Office, Central Railway, Bhusawal Division, Bhusawal, Maharashtra - 425 201.
4. Sr.DOM, Divisional Office, Central Railway, Bhusawal Division, Bhusawal, Maharashtra - 425 201. . . **Respondents**.

(By Advocate Shri V.S. Masurkar).

O R D E R (ORAL)

Per: Ravinder Kaur, MEMBER (J)

Learned counsel for the applicant has submitted that he has received no instructions from the applicant. Hence, the OA be dismissed for non-prosecution.

2. Order accordingly. The Original Application stands disposed of. MA No.770/2016 also stands closed. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai) ''
Member (A)

ma.

29/7/14